

Appointments for Group 'D' Posts

1850. SHRI VIJAY SANKESHWAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether unauthorised appointments are taking place for various Group 'D' posts under the divisions of South Central Railway;

(b) whether CBI has initiated action against officers involved in this issue;

(c) if so, the details thereof; and

(d) the action proposed by the Government against the officers responsible for such unauthorised appointments?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (d) The CBI is investigating one case of Hubli Division pertaining to appointment of candidates on compassionate grounds. Another case of Hubli Division regarding fake appointments of casual labours/substitutes during year 1994 to 1997 has been handed over to CBI in August 1998.

The CBI is also investigating another case of alleged irregular appointment in Group 'D' posts relating to Vijaywada Division. Penal action against Officers/Staff has, therefore, to await CBI's final reports.

Diphu-Karong Rail Line

1851. DR. JAYANTA RONGPI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the proposed Diphu-Karong Rail Line shall pass through Dhansiri Reserve forest;

(b) if so, whether necessary clearance from concerned authorities and departments has been obtained;

(c) the places through which the proposed line shall cross through;

(d) whether Government has received any memorandum from Autonomous Hill Council of Karbi Auglong Assam demanding modification of Diphu-Karong Rail Line project;

(e) if so, the details thereof; and

(f) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF

PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) The Final Location Survey of the project is yet to be done and therefore exact ground alignment is not yet finalised. As per initial feasibility survey conducted by M/s RITES, two take off points were considered i.e. Diphu and the second Dhansiri which is 18 kms. east of Diphu station. After studying all the factors, Railways decided the take off points as Dhansiri station. By selecting this point, the alignment avoids Dhansiri reserve forest for a length of 16 kms.

(b) The clearances shall be obtained after completing the final location survey during which final ground alignment shall be decided.

(c) The same will be finalised after final location survey. The stations as per feasibility study report are :

- (1) Dhansiri, (2) Hajadisa, (3) Jaluke,
- (4) Dungki, (5) Tejungla, (6) Peren,
- (7) Thuyeng, (8) Kanjang, (9) Sangkhome,
- (10) Maramkhullen, (11) Khunou, (12) Karong.

(d) Yes, Sir.

(e) and (f) A memorandum has been received from Karbi Auglong Autonomous Council Secretariat in Nov., 1998. The issues raised will be given due consideration as per extant rules.

Construction of Over-Bridge at Basanti Colony

1852. SHRI JUAL ORAM : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have received any proposal to construct road over bridge at Basanti Colony (Rourkela) as well as other places of Sundergarh district in Orissa under South Eastern Railway; and

(b) if so, the details thereof and the action taken thereon so far?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir. No formal proposal has been received from the State Govt.

(b) Does not arise.

[Translation]

Acquisition of Land on Bhopal-Sanchi Road for Defence Use

1853. SHRI SUSHIL CHANDRA VARMA : Will the Minister of DEFENCE be pleased to state :